

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 459 of 2023**

IN THE MATTER OF:

Charan Singh

.....**PETITIONER**

VERSUS

State of Punjab & Ors.

.....**RESPONDENT**

MEMO OF PARTIES (As Per ORDER DATED 26.02.2026)

Charan Singh

.....**PETITIONER**

VERSUS

- 1. State of Punjab,**
Through Chief Secretary, Government of Punjab
Email: cs@punjab.gov.in Respondent No. 1
- 2. Deputy Commissioner/ District Magistrate**
Deputy Commissioner Office, Ludhiana– 141001
Email: dc.ldh@punjab.gov.in Respondent No. 2
- 3. Principal Secretary,**
Department of Rural Development and Panchayat,
Government of Punjab, Vikas Bhawan, Sarovar Path, Phase 8,
Sector 62, SAS Nagar (Mohali)- 160062
Email: dir.rdp@punjab.gov.in/
splsecy.rdp@punjab.gov.in Respondent No. 3
- 4. Development and Panchayat Office**
Ludhiana, Punjab
Email:ddpoludhiana@yahoo.com Respondent No. 4
- 5. Sarpanch,**
Gram Panchayat, Village Alamgir, District Ludhiana
Email: ludhiana1bdpo@gmail.com/
kiranpalsingh@gmail.com Respondent No. 5
- 6. Punjab Pollution Control Board**
Through its Member Secretary
Vatavaran Bhawan, Nabha Road, Patiala, Punjab, 147001
Email: msppcb@gmail.com/ msppcb@punjab.gov.in Respondent No. 6